

ITEM NO.1

COURT NO.3

SECTION X

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Writ Petition(s)(Civil) No(s). 755/2020

**ALL INDIA HAJ UMRAH TOUR  
ORGANIZER ASSOCIATION MUMBAI**

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

**IA No. 40803/2021 - APPLICATION FOR PERMISSION  
IA No. 69240/2020 - APPROPRIATE ORDERS/DIRECTIONS)**

WITH

W.P.(C) No. 781/2020 (X)

IA No. 71439/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 75235/2020 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 907/2020 (X)

IA No. 79816/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 772/2020 (X)

IA No. 70804/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL  
VAKALATNAMA/OTHER DOCUMENT)

W.P.(C) No. 882/2020 (X)

IA No. 79176/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 809/2020 (X)

IA No. 74269/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 940/2020 (X)

IA No. 82464/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 6274/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 855/2020 (X)

IA No. 77100/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 977/2020 (X)

IA No. 40808/2021 - APPLICATION FOR PERMISSION

IA No. 85736/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 85737/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 856/2020 (X)

IA No. 77275/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 860/2020 (X)

(FOR ADMISSION)

W.P.(C) No. 896/2020 (X)  
 IA No. 97636/2020 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 79515/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 97640/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 79514/2020 - STAY APPLICATION)

W.P.(C) No. 989/2020 (X)  
 IA No. 86467/2020 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 86468/2020 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 1034/2020 (X)  
 IA No. 89456/2020 - CLARIFICATION/DIRECTION  
 IA No. 91629/2020 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1014/2020 (X)  
 IA No. 88246/2020 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 91623/2020 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1329/2020 (X)  
 (FOR ADMISSION)

W.P.(C) No. 1431/2020 (X)  
 (FOR ADMISSION)

Date : 04-05-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
 HON'BLE MR. JUSTICE ABHAY S. OKA  
 HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Arvind P. Datar, Sr. Adv.  
 Mr. Gopal Sankaranarayanan, Sr. Adv.  
 Mr. Duri Raj, Adv.  
 Mr. Kotal Harshvardhan, Adv.  
 Ms. Rashmi Nandakumar, AOR  
 Mr. Rahul Unnikirshnan, Adv.  
 Mr. Kshitij Maheshwari, Adv.  
 Ms. Aishwary Jain, Adv.  
 Mr. Y. Arunagiri, Adv.  
 Ms. Naveena, Adv.  
 Ms. Tanya Srivastava, Adv.  
 Mr. Shankar Narayanan, Adv.  
  
 Mr. Sulaiman Mohd. Khan, Adv.  
 Ms. Taiba Khan, Adv.  
 Mr. Diyank Tyagi, Adv.  
 Mr. Rohit Amit Sthalekar, AOR

Mr. Haris Beeran, Adv.  
Mr. Mushtaq Salim, Adv.  
Mr. Usman Ghani Khan, Adv.  
Mr. Azhar Assees, Adv.  
Ms. Pallavi Pratap, AOR

Mr. Durai Raj, Adv.  
Mr. Y. Arunagiri, Adv.  
Mr. Raghunatha Sethupathy B., Adv.  
Mr. P. Soma Sundaram, AOR

Mr. Rajat Bhardwaj, AOR

Mr. Zulfiker Ali P. S, AOR

For Respondent(s) Mr. N. Venkataraman, Sr. Adv.  
Ms. Sonia Mathur, Sr. Adv.  
Mr. H. Raghvendra Rao, Adv.  
Ms. Shraddha Deshmukh, Adv.  
Mr. V. Chandra Shekhar Bharathi, Adv.  
Ms. Aakanksha Kaul, Adv.  
Mr. Durga Dutt, Adv.  
Mr. Amith J. Adv.  
Mr. Manak Singh, Adv.  
Mr. Aman Sahai, Adv.  
Ms. Priya Mishra, Adv.  
Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following  
O R D E R

For further arguments, list these matters  
tomorrow, i.e. 5<sup>th</sup> May, 2022.

(NEETU KHAJURIA)  
COURT MASTER

(VIDYA NEGI)  
COURT MASTER